

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.4977/2021
(S.W.P. No.767/2009)

Wednesday, this the 19th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Dr. Naseem Chaudhary, aged 56 years
w/o Sh. Ghulam Hassan
at present posted as A Grade Gynecologist
Government Hospital, Gandhi Nagar, Jammu

..Applicant
(*Nemo* for applicant)

VERSUS

1. State of J & K through Commissioner/Secretary
Health & Medical Education Department,
Jammu & Kashmir Government, Jammu
2. Dr. Siraj Din,
Medical Superintendent
Government Hospital, Rainawari, Srinagar
3. Dr. Jasbir Singh
At present functioning as Director
Health Services (Stop-gap-arrangement)
Jammu

..Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of SWP No.767/2009 filed before the Hon'ble High Court of Jammu & Kashmir, claiming the relief in the form of a direction to the respondents to appoint the applicant as Director, Health Services. She was aged 56 years at that time when she filed SWP. She had already retired from service.

2. Therefore, the T.A. has become infructuous and it is accordingly dismissed. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 19, 2021
/sunil/jyoti/sd/